

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

**ORDERS OF THE BENCH**

**Date of Order: 25.07.2012**

**OA No. 603/2011**

Mr. Neeraj Sharma, proxy counsel for  
Mr. S.K. Singodiya, counsel for applicant.  
Mr. V.S. Gurjar, counsel for respondents.

Learned counsel appearing on behalf of the applicant wishes to withdraw the present Original Application to challenge the order dated 01.12.2011 (Annexure R/1) passed by the official respondents, pursuant to the directions issued by this Bench of the Tribunal in O.A. No. 508/2011 vide order dated 09.11.2011, along with order dated 23.11.2011 (Annexure A/1), which is under challenge in this O.A.

In view of the request made on behalf of the applicant, the present Original Application stands disposed of with liberty to the applicant to file substantive O.A. to challenge the aforesaid orders.

*Anil Kumar*

(ANIL KUMAR)  
MEMBER (A)

*K.S.Rathore*

(JUSTICE K.S. RATHORE)  
MEMBER (J)

Kumawat